

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 2
(IB)-538/ND/2020**

Under Section: 7 of IBC.

In the matter of:

M/s Sheetal Impex Private Limited	...	Applicant
Vs		
Ferrite Alloys Private Limited	...	Respondent

Order delivered on 19.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	:	Mr. Hardik Rupal, Adv.
For the Respondent	:	

ORDER

Learned counsel for the applicant seeks time to place on record, the document with respect to the claim. List on 06.03.2020.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md. Saddam